

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Company Petition No.04 of 2003**

M/s Govind Promoters Pvt. Ltd. .... **Petitioner**

**Versus**

Kaizen Auto Pvt. Ltd. & Ors. .... **Respondents**

**With**

**Civil Review No.21 of 2020**

Adityapur Industrial Area Development Authority through its Managing Director, Now Regional Director Jharkhand Industrial Area Development Authority Adityapur Region, Dr. Neha Arora, aged about 34 years, having its office at Vikash Bhawan, P.O. & P.S.-Adityapur, District-Seraikella-Khersawan .... **Petitioner**

**Versus**

M/s Vijayshree Autocom Limited through its Authorized Signatory Mr. Swadhin Chandra Mahato, at Plot No.A-25 Industrial Estate, Industrial Area, Adityapur PO & PS Adityapur, District- Seraikella-Kharsawan & Ors.

.... **Respondents**

-----

**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

-----

For the Petitioner : Mr. Biren Poddar, Sr. Adv.  
Mr. Deepak Kr. Sinha, Advocate  
Ms. Rakhi Sharma, Adv.  
(in C. P. No.04 of 2003)  
For the Resp-AIADA : Mr. Akash Deep, Advocate  
For the Resp.-OL : Ms. Manjushre Patra, Advocate  
For the Purchaser : Mr. S. L. Agarwal, Advocate  
For the Petitioner : Mr. R. C. P. Sah, Advocate  
Mr. P. N. Rai, Advocate  
(in C. R. No.21 of 2020)  
For the Respondent : Mr. Indrajit Sinha, Advocate  
Mr. Kumar Vaibhav, Advocate  
(in C. R. No.21 of 2020)

-----

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

-----

**97/Dated: 10<sup>th</sup> September, 2021**

1. As prayed for, put up these cases on 01.10.2021.

**(Rajesh Kumar, J.)**